

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 875 of 2019**

**IN THE MATTER OF:**

**Ashish Mohan Gupta**

**...Appellant.**

**Versus**

**The Liquidator of M/s. Hind Motors  
India Ltd (In Liquidation)**

**...Respondent.**

**Present:**

**For Appellant: Mr. Sandeep Bajaj, Ms. Aakanksha Nehra,  
Mr. Siddhartha Shukla, Advocates.**

**For Respondent: Mr. Savar Mahajan, Advocate.**

**WITH**

**Company Appeal (AT) No. 07 of 2020**

**IN THE MATTER OF:**

**Ashish Mohan Gupta**

**...Appellant.**

**Versus**

**Hind Motors Ltd. (In Liquidation) & Ors.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Sandeep Bajaj, Ms. Aakanksha Nehra,  
Mr. Siddhartha Shukla, Ms. Aditi Pundhir,  
Mr. Samarth Bajaj, Advocates.**

**For Respondent: Mr. Krishan Vrind Jain, Mr. Kamal Satija,  
Mr. Savar Mahajan and Mr. Mohana Nijhawan,  
Advocates for R-1 to R-3.**

**ORDER**

**(Virtual Mode)**

**08.03.2021**

Perused Order dated 15<sup>th</sup> February, 2021. It is stated that this matter may not require to be kept back waiting for reference to Larger Bench as mentioned in the record of proceedings dated 15<sup>th</sup> February, 2021. Learned Counsel for both-sides agree that pleadings in these Appeals should be

completed urgently. Learned Counsel for the Liquidator refers to I.A. No. 413 of 2021. He submits that the orders of stay passed in Company Appeal (AT) (Ins.) No. 875 of 2019 is required to be urgently vacated as the Liquidation Proceedings are suffering.

The Appellant should file Reply-Affidavit to I.A. No. 413 of 2021. The Respondents in these Appeals should file Reply-Affidavits to the Appeals.

The Reply-Affidavits as mentioned above shall be filed within two weeks. If the Reply-Affidavits are not filed, we may still consider to proceed further with the disposal of these Appeals. Learned Counsel for both-sides agree that the questions involved in these Appeals are legal and Rejoinder would not be necessary.

List both these Appeals 'For Admission (After Notice)' Hearing on **13<sup>th</sup> April, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md